

Government of India themselves are implementing a scheme for grant of subsidy to Indian authors for bringing down the price of these books.

6. Frequent changes of textbooks do affect the poor students financially. Changes in textbooks normally are made only when it becomes inevitable on account of changes in the curriculum.

7. The National Board of School Text-books at its first meeting recommended that the textbooks once prescribed should not ordinarily be changed for a period of less than five years. All State Governments are aware of this recommendation.

#### **Air Agreement Between India and Saudi Arabia**

3198. SHRI BRIJRAJ SINGH-KOTAH : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether an Air agreement has recently been signed between India and Saudi Arabia; and

(b) if so, the salient features thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (DR. SARAJINI MAHISHI) : (a) Inter-governmental discussions between the delegations of the Government of India and the Kingdom of Saudi Arabia were held in New Delhi from 19th to 22nd May 1971, on conclusion of which an agreed text of an Air Services Agreement and associated documents were initialled.

(b) The Agreement provides for operation of two services per week in each direction by Air India through Saudi Arabia and by Saudi Arabian Airlines through India. The Agreement further provides that the airlines shall enjoy the following rights :

(i) to fly without landing across the territory of the other Contracting Party; and

(ii) to make stops in the territory of the other Contracting Party for non-traffic purposes.

#### **Seizure of Gold at Inter-State Bus Terminus Delhi**

3199. SHRI A. N. CHAWLA : Will the Minister of FINANCE be pleased to state :

(a) whether two persons reported to be silver dealer of Bulandshahar in U. P. were taken into custody by the Customs authorities on 7th June, 1971 at the Inter-State Bus Terminus Delhi;

(b) whether 73 gold biscuits of 10 tolas each and Rs. 27,000 in cash were also seized from their possession;

(c) if so, the action taken against these persons and others connected with the incident; and

(d) the measures adopted by Government to check smuggling of gold into the country ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) to (c) On 7th June 1971, 13 gold biscuits of 10 tolas each along with Indian currency of Rs. 26,800/- were recovered from two silver dealers of Buland Shahar at the Inter-State Bus Terminus, Delhi. Both the persons along with one broker of Delhi were arrested and subsequently released on bail by the Chief Judicial Magistrate of Delhi. Action under the Customs Act has also been initiated against all the three persons.

(d) The Govt. have taken various steps to prevent smuggling of gold into the country, such as systematic collection and follow up of information, keeping a watchful eye on suspected smugglers, rummaging of suspected vessels and air-crafts, patrolling of vulnerable sectors along the coast line and land frontiers etc.

#### **Memorandum received from the Presidents of Stock Exchanges**

3200. SHRI JYOTIRMOY BOSU : Will the Minister of FINANCE be pleased to state :

(a) whether Government have received any memorandum from the Presidents of the eight Stock Exchanges in India;

(b) if so, the main points of the memorandum; and